

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 122**

**Comp Appeal No. 14/Chd/Hry/2023**

**IN THE MATTER OF:-**

Neha Singh and Ors.

...Petitioner

Versus

Forte Point India Pvt. Ltd. & Ors.

...Respondent

**Under Section: 58 & 59, CA 2013**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 26.07.2024.

Tanvi  
10.05.2024

Sd/-  
Court Officer